

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1773
ANSWERED ON:22.07.2014
DRUG MANUFACTURING COMPANIES
Simha Shri Prathap

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the number of drug manufacturing companies registered/operating in the country, State/UT-wise;
- (b) the quantum of drugs manufactured by them in the country during each of the last three years and the current year, company-wise;
- (c) whether the Government has any mechanism to regulate and monitor the manufacturing and marketing of drugs by these companies;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND)

(a) As per the report of the Working Group on Drug and Pharmaceuticals for the 12th Five Year Plan (2012-2017), there are nearly 10563 registered pharmaceutical units in the country. The State-wise number of units is given below:

S.No.	State	Units
1	Maharashtra	3139
2	Gujarat	1526
3.	West Bengal	756
4.	Andhra Pradesh	727
5.	Tamil Nadu	570
6.	Others	3845
	Total	10563

(b) As per Industry Outlook Centre for Monitoring India Economy Pvt. Ltd. Mumbai, the sales of Drugs and Pharmaceuticals for the last three years are as under:

S.	Year	Sales
No.	(Rs. million)	
1	2010-11	1107017.56
2.	2011-12	1225723.99
3.	2012-13	1210159.17

The details of sales of top ten companies (by sales) in India is as below:

Rs. (million)		
Company	Year	Sales
Piramal Enterprises Ltd.	Mar-13	83,946.00
Ranbaxy Laboratories Ltd.	Dec-12	82,973.80
Dr.Reddy`s Laboratories	Mar-13	71,507.80

Ltd.
Cipla Ltd. Mar-13 60,615.00
Lupin Ltd. Mar-13 55,695.00
Sun Mar-12 39,744.90
Pharmaceutical
Inds. Ltd.
Aurobindo Mar-13 32,663.50
Pharma Ltd.
Jubilant Life Mar-13 30,943.00
Sciences Ltd.
Cadila Mar-13 28,286.60
Healthcare
Ltd.
Mylan Mar-12 27,432.70
Laboratories
Ltd.

(c) and (d) The manufacturing and sales of drugs is a licensed activity and is regulated under the Drugs and Cosmetic Act, 1940 and Rules made thereunder through a system of licensing and inspections.

(e) In view of the reply to (c) and (d) above, does not arise.